COURT-II
BEFORE THE APPELLATE TRIBUNAL FOR ELECTRICITY
(APPELLATE JURISDICTION)

Appeal No. 175 of 2014
And
Appeal No. 180 of 2014 & IA-292 of 2014

Dated : 28th November, 2014

In the matter of:

Appeal No. 175 of 2014

NTPC Ltd. ... **Appellant(s)**
Versus
Central Electricity Regulatory Commission & Ors. ... **Respondent(s)**

Counsel for the Appellant(s) : Mr. M.G. Ramachandran
Ms. Poorva Saigal
Counsel for the Respondent(s) : Mr. K.S. Dhingra for R-1
Mr. R.K. Mehta for R-2

Appeal No. 180 of 2014 & IA-292 of 2014

GRIDCO Ltd. ... **Appellant(s)**
Versus
NTPC Ltd. & Anr. ... **Respondent(s)**

Counsel for the Appellant(s) : Mr. R.K. Mehta
Counsel for the Respondent(s) : Mr. M.G. Ramachandran
Ms. Poorva Saigal for R-1
Mr. K.S. Dhingra for R-2

ORDER

As the Hon'ble Bench did not assemble today, the matter is posted on **6th January, 2015**.

Court Master

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